

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.58/(GOA)/2014  
CA Nos. 316/2014 & 114/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

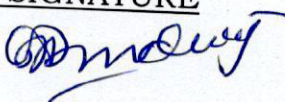
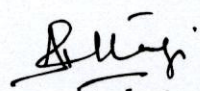
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: M/s. Amsar Pvt. Ltd.

V/s.  
M/s. Amsar Goa Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M.S. BHADWAS + Shri V.P. Verma	Advocate B Respected	
2.	Anushak Dargal Ashay Itagi Arsh Mishra i/b M.V. Kiri & Co.	Advocates for Petitioners	

**ORDER**

C.A. Nos. 316/2014 & 114/2016 in C.P. No. 58/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 25<sup>th</sup> January, 2017.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 23.11.2016